

**CENTRAL ADMINISTRATIVE TRIBUNAL,
MUMBAI BENCH, MUMBAI**

O.A.564/2018

Dated this Thursday the 6th day of September, 2018

**Coram:Hon'ble Dr. Bhagwan Sahai, Member (A).
Hon'ble Shri R. N. Singh, Member (J).**

1. Mahesh Kumar Agarwal
Working as
Deputy Chief Engineer C (HQ),
CAO C Office, First Floor,
Church Gate Station Building,
Western Railway,
Church Gate Mumbai-400020.

Residing at:

D-12 Nirmal Park,
Railway Officers Flats,
Dr Ambedkar Road,
Byculla (E),
Mumbai-400027.

...Applicant.

(In person).

Versus

1. Union of India through
Secretary,
Railway Board, Rail Bhawan,
Raisina Road,
New Delhi-100 001.
2. The General Manager
Central Railway,
CST, Mumbai-400001.

... Respondents.

O R D E R (O R A L)

Per : R. N. Singh, Member (Judicial)

Shri Mahesh Kumar Agarwal, applicant appeared in person.

2. After arguing for sometime, the petitioner seeks permission to withdraw the OA with liberty to file better OA. Permission is granted.

3. The OA is, therefore, stands disposed of as withdrawn with liberty to file fresh OA in accordance with law.

4. No order as to costs.

(R. N. Singh)
Member (J)

(Dr. Bhagwan Sahai)
Member (A)

V.